


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/571/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RV STEELS AND POWER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	SANDEEP KUMAR for KUMAR PAL CHOPRA	for Operational Creditor	

ORDER

Counsel for petitioner present and filed an affidavit in proof of service of notice sent to the respondent for their appearance and making submissions. No representation on behalf of the respondents. The service against the respondent is held sufficient. Hence, the respondent is proceeded ex parte. Time extended at request for hearing submissions by the counsel for petitioner. Put up on 26.09.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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